Annexure 7

Name of the corporate debtor	**SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED**
Date of commencement of Liquidation Process	**06/03/2023 (Order passed by Hon'ble Adjudicating Authority, Chennai Division Bench I in IA No. IA(IBC)/176(CHE) 2023 in CP (IB)/233(CHE)2021, Order received on 09/03/2023)**
List of creditors as on	**01/07/2023**

List of Operational creditors (Government Dues)

(Amount in Rs)

Sl. No.	Name of creditor	Identifi- cation No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	The Assistant Commissioner of Income Tax, Corporate Circle - 1 (i/c), Room No.23, Main Building, No.63, Race Course Road, Coimbatore - 641018, Tamil Nadu, India.	01	12/04/2023	89,99,178	89,99,178	Government Dues	NIL	NIL	NIL	25%	NIL	NIL	NIL	NIL	NIL
	Total	**01**	**---**	**89,99,178**	**89,99,178**	**---**	**NIL**	**NIL**	**NIL**	**NIL**	**NIL**	**NIL**	**NIL**	**NIL**	**NIL**